

DIVISION BENCH

ITEM NO. 108

NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

CP No.(IB)247/ALD/2019

CORAM:

1. SHRI RAJASEKHAR V. K,  
HON'BLE MEMBER (JUDICIAL)
2. SHRI VIRENDRA KUMAR GUPTA,  
HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>th</sup> FEBRUARY, 2022,  
2:30 PM

NAME OF THE COMPANY	ANJANI AGARWAL V/S KEDAR NATH ROLLER FLOUR MILLS PVT LT
UNDER SECTION	7 IBC

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING :**

Sh. Nishant Mehrotra, Adv.  
Sh. Ankit Kumar Singh, PCS.

: *For the financial creditor.*  
: *For the corporate debtor.*

**ORDER**

Learned counsel on both sides present.

Both sides report a happy settlement out of Court.

Recording these submissions, CP NO. (IB) 247/ALD/2019 is dismissed as withdrawn.

File be consigned to the records.

—Sd—

**Virendra Kumar Gupta**  
Member (Technical)

—Sd—

**Rajasekhar V.K.**  
Member (Judicial)